

National Company Law Tribunal
Allahabad Bench
Allahabad

NCLT Alld/

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016.

NAME OF THE COMPANY: Manu Mahto

Vs.

M/s Prism Industrial

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 30.09.2016

NCLT Alld/ Manu Mahto Vs. M/s Prism Industrial

Office sent notice by speed post on 31.08.2016. The respondents are absent and petitioner is also absent. Matter be listed on 06.10.2016 for dismissal.

List the matter on 06.10.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 30.09.2016